HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No.11432/R.(J.)/2022

Bilaspur, Dated: 16.09.2022

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
7.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
8.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.	
9.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
10.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
11.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
12.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
13.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
14.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.	
16.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.	
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.	
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.	

E .	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), l/cRegistrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
20.	The Advocate General, Government of Chhattisgarh, Bilaspur.
21.	The Secretary, High Court Legal Services Committee, Bilaspur.
22.	The Secretary, High Court Bar Association, Bilaspur.
23.	The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
nda and dender of the design o	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

(K. Vinod Kujur) Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR ROSTER

Following shall be the **Roster** for the High Court of Chhattisgarh, Bilaspur with effect from **19.09.2022** till further orders:-

	DIVISION BENCH		
01.	Division Bench – I Hon'ble the Chief Justice & Hon'ble Mr. Justice Deepak Kumar Tiwari	 All Writ Matters of Division Bench (Except cases arising out of the order passed by the Rent control Tribunal) Writ Appeal. Public Interest Litigation Petitions. Writ Petition. Habeas Corpus Petitions. Tax Cases including Writ Appeals of Tax Cases. 	
02.	Division Bench – II Hon'ble Mr. Justice Goutam Bhaduri & Hon'ble Mr. Justice Radhakishan Agrawal	 All Civil Matters of Division Bench. Commercial Division Bench Cases. Company Appeal. All cases arising out of the order passed by the Rent Control Tribunal. 	
03.	Division Bench – III Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Sanjay Agrawal	➤ All Criminal Matters of Division Bench.	

	SINGLE BENCH				
	Special Bench	 Application under sub-Section (4) or sub-Section (5) or sub-Section (6) of Section of the Arbitration & Conciliation Act. 			
01.	Han'ble the Chief Justice	> Assigned cases.			
		(Friday at 2:15 PM or after completion of DB-I list whichever is earlier)			
	Special Bench	> Tied up matters			
02.	Hon'ble Mr. Justice Goutam Bhaduri	(Friday at 2:15 PM or after completion of DB-II list whichever is earlier)			
	Special Bench	> Transfer Petition (Civil)			
03.	Hon'ble Mr. Justice Sanjay K.	> Transfer Petition (Criminal)			
	Agrawal	(Friday at 2:15 PM or after completion of DB-III list whichever is earlier)			
04.	Single Bench – I Hon'ble Mr. Justice P. Sam Koshy	 Second Appeals. First Appeals. Miscellaneous Appeal (Compensation) 			
	Special Bench	> Criminal Revisions upto the year 2011			
05.	Hon'ble Mr. Justice Sanjay Agrawal	> Tied up matters			
		Friday at 2:15 PM or after completion of DB-III list whichever is earlier)			
		> Writ Petition (C)			
	Single Bench - II	> Writ Petition (L)			
06.	Hon'ble Mr. Justice Arvind Singh Chandel	All nature of Writ Petitions (WP) up to the year 2006.			
		All other Civil Matters which have not been assigned to any Single Bench.			
:	Single Bench - III	> Writ Petition (T)			
07.	Hon'ble Mr. Justice Parth Prateem Sahu	> Writ Petition (S)			
		> All Bail Applications under Section 439 Cr.P.C. (except POCSO and NDPS)			
08.	Single Bench- IV Hon'ble Mrs. Justice Rajani Dubey	> All Bail Applications under Section 438 Cr.P.C.			
		Criminal Appeal from the year 2006 onwards.			
Annuary — Art — Productions — .		Acquittal Appeals and Leave to Appeals.			

09.	<u>Single Bench – V</u> Hon'ble Mr. Justice Narendra Kumar Vyas	➤ Criminal Appeal up to the year 2005.
10.	Single Bench – VI Hon'ble Mr. Justice Naresh Kumar Chandravanshi	 Criminal Reference (SB). Writ Petition (Cr.) Petitions under Section 482 Cr.P.C. and Cr.M.P.
11.	Special Bench Hon'ble Mr. Justice Deepak Kumar Tiwari	 Criminal Revisions from the year 2012 to 2013 Tied up matters
		(Friday at 2:15 PM or after completion of DB-I list whichever is earlier)
12.	<u>Single Bench-VII</u> Hon'ble Mr. Justice Sachin Singh Rajput	 Bail Applications under Section 439 Cr.P.C in respect of POCSO and NDPS matters. Appeals under Section 14A of the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C.
13.	Single Bench-VIII Hon'ble Mr. Justice Rakesh Mohan Pandey	 Writ Petition (227) Criminal Revisions from the year 2014 onwards
14.	Special Bench Hon'ble Mr. Justice Radhakishan Agrawal	> All Miscellaneous Appeals. (Friday at 2:15 PM or after completion of DB-II list whichever is earlier)

Sd/-(CHIEF JUSTICE) /09/2022

